

offices who were previously observing half holidays on all Saturdays and in whose case orders were issued in 1960 making all Saturdays of the month except the second Saturday full working days.

Idikki Hydro Electric Project

2612. Shri Vasudevan Nair:
Shri C. Janardhanan;
Shri P. C. Adichan:

Will the Minister of Irrigation and Power be pleased to state:

(a) the amount allotted for the Idikki Hydro Electric Project during the current financial year; and

(b) the amount required by the Kerala Government for this project for the current year?

The Minister of Irrigation and Power (Dr. K. L. Rao): (a) and (b). The Kerala Government, while submitting Annual Plan (1967-68) to Planning Commission, asked for Rs. 18 crores for Idikki Project for the current year. The Working Group on Power had recommended Rs. 13 crores. The State Government, however, have finally made a provision of Rs. 8.6 crores in their budget.

Allotment of Chummeries in Lodhi Colony, New Delhi

2613. Shri M. L. Sondhi: Will the Minister of Works, Housing and Supply be pleased to state:

(a) whether it is a fact that Director of Estate allotted 70 single room chummeries at Lodhi Colony to the Government employees entitled for Type II accommodation, with service of less than one year even without any circular notice to all offices;

(b) whether it is also a fact that employees with 15 years service at their credit were ignored; and

(c) if so, the reasons therefor?

The Deputy Minister in the Ministry of Works, Housing and Supply (Shri Iqbal Singh): (a) No. Some vacant chummeries in Lodhi Colony

were allotted to employees on the normal waiting list for type II accommodation on a number of occasions but they were not accepted by them. The Government, therefore, decided to treat these vacant chummeries as a type of hostel accommodation and 54 such chummeries were allotted to employees entitled to Type II accommodation on the waiting list for hostel accommodation, and to those who applied for hostel accommodation.

(b) No.

(c) Does not arise.

Allocation for Andhra Pradesh in Fourth Plan

2614. Shri Parthasarathy: Will the Minister of Planning be pleased to state:

(a) whether it is a fact that higher allocation for the Fourth Plan schemes have been demanded for Andhra Pradesh by the State Government; and

(b) if so, what is the reaction of the Central Government in this regard?

The Minister of Planning, Petroleum and Chemicals and Social Welfare (Shri Asoka Mehta): (a) No Sir. After discussion with the State Chief Minister in October/November 1966, and based on the financial resources as then forecast, the State's Fourth Plan outlay was agreed at Rs. 522 crores. Since then, no communication has been received from the State Government on the subject,

(b) Does not arise.

Phyto-Chemicals Factory in Kerala

2615. Shri A. Sreedharan:
Shri P. Vishwambharan;
Shri K. Anirudhan;
Shri P. C. Adichan;
Shri Mangalathumadam:

Will the Minister of Petroleum and Chemicals be pleased to state:

(a) the progress made in regard to the setting up the Phyto-Chemicals Factory at Neriya Mangalam in Kerala; and